

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 52/(MAH)/2012

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. Madhukrishna Properties P. Ltd

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ OF THE  
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Rameh Saravh	Advocate	Am +

COMMON ORDER

CSP 50/230-232/NCLT/MB/MAH/2017

CSP 51/230-232/NCLT/MB/MAH/2017

CSP 52/230-232/NCLT/MB/MAH/2017

Company Petitions allowed, vide separate order.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)